

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/631/2020
NAME OF THE PETITIONER(S) : State Bank of India
NAME OF THE RESPONDENT(S) : Neeta Jain
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: Shri. Sasikumar, Ld. Counsel for the Petitioner.
Shri. Amier Hamsa Ali Abbas Rawther, IRP in person.
Ms. Jayanthi K Shah, Ld. Counsel for the IRP.

File taken up today as 19.04.2024 was declared holiday on account of elections.

As per the Affidavit of Service, Respondent has been served through mail, however, despite repeated calls, none for the Respondent is present.

List the application for appearance / reply on **10.06.2024**.

Sd/-

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs